

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 84 OF 2016 &
IA No. 203 of 2016**

Dated: 15th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Ravikiran Power Projects Pvt. Ltd. ... Appellant(s)
Vs.
Gulbarga Electricity Supply Co. Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh Madiyal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit for R-1 to R-4

ORDER

Learned counsel for Respondent Nos. 1 to 4 seeks two weeks time to file reply. He may file the same on or before 30.12.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 16.01.2017 after serving copy on the other side.

List the matter on **14.02.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/pr